## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4678
ANSWERED ON:18.12.2009
PROCUREMENT OF MEDICINES
Singh Shri Bhupendra ;Singh Shri Brij Bhushan Sharan;Singh Shri Uday Pratap

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the norms laid down by the Government for the procurement of medicines for the Government hospitals in the country and the amendments made therein during the last three years and the current year;
- (b) the total value of procurement of medicines made by the Government from the national and international firms separately for supply in the Government hospitals during the said period;
- (c) whether advance payments were als
- (c) the details of finished medicines permitted to be imported in the country during the said period;
- (d) whether some of these medicines were permitted to be imported when the same is available in the country at lower price;
- (e) if so, the details thereof and the reasons therefor;
- (f) whether advance payment were also made to some pharmaceutical firms for the procurement of medicines; and
- (g) if so, the details thereof and the reasons therefor and the steps taken by the Government for streamlining the process of the procurement of medicines for the Government hospitals?

## **Answer**

## THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (g) Health, being a State subject no such information is centrally maintained.

So far as Central Government Hospitals in Delhi, namely, Dr. Ram Manohar Lohia Hospital, Safdarjung Hospital, Lady Hardinge Medical College & Associated Hospitals are concerned, the indents for medicines are sent to the Medical Stores Organisation (MSO) for supply of essential medicines. The medicines which are not available in the MSO are procured through the process of open tender floated by the hospital. The medicine which is not available either through the MSO or open tender, limited tender enquiry is floated to procure the medicine.

In addition, in case of immediate requirement of any medicine for admitted patients, the same is procured from local market / Government Stores. Free medicines are available in the hospital pharmacy for OPD cases as per list supplied by the recommendation of the Hospital Drug Committee.

No amendments have been made in the above norms in procurement of medicines by MSO during the last three years and the current year.

No medicine is imported by the above mentioned hospitals/MSO.

The expenditure incurred on purchase of medicines by the MSO including for supply to the above mentioned Central Government hospitals, in the last three years, is as under:

Year Amount (in crores)

2008-09 Rs. 49.00

To achieve utmost transparency in the procurement of quality medicines, the need based streamlining including the computerization of the entire process is in progress.